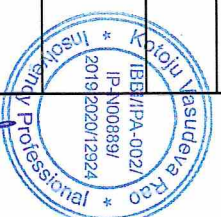


Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	9,43,76,659	1	3,48,04,850		5,95,71,809		8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	283	1	283				9	
Total		2	9,43,76,942	2	3,48,05,133		5,95,71,809			



[Handwritten Signature]

Annexure-1

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
List of creditors as -on: 02-11-2022**

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received			Details of claim admitted					Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Amount covered by security interest	Amount covered by guarantee								



Annexure-2

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)

List of creditors as -on: 02-11-2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of claim receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					



Annexure – 3

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
 List of creditors as on: 02-11-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted									Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC		



Annexure – 4

**Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
List of creditors as -on: 02-11-2022**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					



Annexure – 5

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
List of creditors as -on: 02-11-2022

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable							

(Amount in ₹)



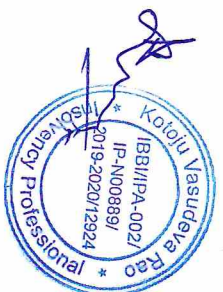
Annexure – 6

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
List of creditors as on: 02-11-2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks,		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable							



Annexure - 7

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
List of creditors as -on: 02-11-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification -	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

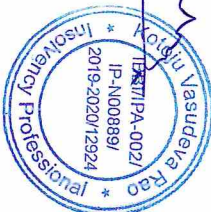


Annexure – 8

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
List of creditors as -on: 02-11-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vajra IoT Private Limited	26-10-2022	9,43,76,659	3,48,04,850	Operational Creditor	0	0	No	100%	0	0	5,95,71,809	0	

Kotisu Vasudave Rao

 * Insolvency Professional *

Annexure – 9

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022)
List of creditors as -on: 02-11-2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
1	ESI	21-10-2022	283	283	Other creditors	0	0	0	0	0	0	

(Amount in ₹)

